

**GOVERNMENT OF INDIA  
MINISTRY OF SOCIAL JUSTICE & EMPOWERMENT  
RAJYA SABHA**

**UNSTARRED QUESTION NO. †1235  
TO BE ANSWERED ON 20.12.2018**

**RESERVATION BENEFITS TO CASTES**

**†1235. SHRI RAM NATH THAKUR:**

**Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:**

- (a) whether it is a fact that a caste, getting the benefit of reservation in a particular category in a State, is not getting the same benefit in other States;
- (b) if so, the reasons therefor; and
- (c) whether Government would issue order regarding extending the benefit of reservation particularly to women belonging to Other Backward Classes of a State in other States specially when they get married in other States?

**ANSWER**

**MINISTER OF STATE FOR SOCIAL JUSTICE AND EMPOWERMENT  
(SHRI KRISHAN PAL GURJAR)**

(a)& (b): Yes, Sir. Socio, economic and educational conditions of a Caste(s) may vary from State to State and in some cases from region to region within a State. Hence, there is variation in dispensation of benefits of reservation.

(c): No such proposal is under consideration.

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